## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI NEW DELHI

C.P.No. 103(ND)2009 CA.No.

PRESENT: SMT.INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Sh. Latit Agarwal & Ors. Vs. BSL Buildcon Pvt. Ltd. Ors..

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

## ORDER

A request for adjournment has been made on behalf of the petitioner. Letter for adjournment had been circulated by the petitioner.

2. Re-notify this case on 06.12.2016.

المالم (Ina Malhotra) Member Judicial